

18.10.94

Hon. Mr. T.L. Verma, Jm

Hon. Mr. S. Dasgupta, Jm

Name for the applicant.
Request for adjournment
has been made on behalf
of Shri N.B. Singh.

CIR

pleading are complete
in this case.

Submitted Herewith
before Honble Court for
hearing.

List this case for
hearing on 5.12.94.
If none appears
on that date, the case
may be dismissed in default.

2/12/94

AM

Jm

✓

5/12/94

Hon. Mr. S. Das Gupta, Jm
Hon. Mr. J.S. Dhalwal, Jm

Name for the applicant.
Shri R. Mathur appears on behalf of the
respondents. On the earlier occasion also, none
appeared on behalf of the applicant & it was
ordered ~~that~~ on 18.10.94 that if none appeared
today, the case shall stand dismissed in
default. There is no request for adjournment
of the applicant. The case is
therefore, dismissed in default & for non-
prosecution.

Jm

Wb,
Jm